

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 29th day of *October, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00999/2013.

Gulab Chand.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri RPS Chauhan (absent)

Shri A. Srivastava (absent)

Advocate for the Respondents: Shri R.K. Srivastava

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

Shri R.K. Srivastava, counsel for respondents is present. .

Perusal of the order sheets reveals that on the previous listed dates i.e. 04.08.2017 and 10.09.2018, none was present for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**